

(ei The Project for construction of a Working Women's Hostel at Saket by Youn'; Women's Association New Delhi was appioved on 19 March, 1976 and is likely to be completed by 31 December, 1985.

(f) Under this Scheme, no State/Unioa Territory-wise allocations are made. are sanctioned on the receipt or the proposals from voluntary organisations and subject to availability of funds.

Rural Electrification in Arunachal Pradesh

25.S2. SHRIMATI OMEN MOYONG DEORI: Will the Minister otrlRErSA TION AND POWER be pleased to state:

() whether it is ^a fact that the target proposed for rural electrification" Tn Arunachal Pradesh in the Seventh Five Year Plan period is less as compared to that set for the Sixth Five Year Plan; Itsfl

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) and (b) The target for the Seventh Plan Rural Elec-trificator Programme in Arunachal Pradesh have not yet been finalised.

Opening of a C.G.H.S. Dispensary in *C Block of Janakpuri, New Delhi

2583. DR. C. SILVERA: Will the Minister of HEALTH AND FAMIL/ WELFARE be pleased to state:

(a) whether it i_s a fact that C.G.H.S. dispensaries are functioning in all the blocks of Janakpuri, New Delhi with the exception of 'C' Block the largests of all the blocks;

(b) whether it is also ^a fact that land ha³ been acquired for construction of ^a CGHS dispensary in 'C' block Janakpuri, if so when;

(c) when the contruction work is likely to be started and when the dispensary will start functioning; and

(d! whether there i_s a proposal to ope_n ^a dispensary in * private hired building

o_r DDA flat pending construction of the Government building; if not, the reasons therefor and what step_s are proposed to take to mitigate the hardships of Government servants residing in the Block?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) CGHS beneficiaries residing i_n Block 'C' of Janbkpuri, New Delhi are availing medical facilities from CGHS dispensary in Block 'A' and 'B' in lanakpuri. Bo*h these dispensaries are situated within the prescribed limit of distance i.e. 3 K.Ms from 'C' Block.

(b; _{and} (c) A plot of land has been acquired at 'C' Block of Janakpuri for construction of a dispensary building in. 1983. Building plan has teen prepared by the Centra) Design Bureau, which .s unde_r examination.

(d) Jo _{uch} proposal is under con-siderator a_s the Central Government employ res residing in 'C' Block are already covered under CGHS.

National Programme for Prevention of Cancer

2584. MISS. SAROJ KHARARDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to initiate national programme for prevention of cancer; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) and (b) [^] National Cancer Research and Treatment Programme is already in operation since 1975 and during the 7th Five "Year Plan the Government of India in the Ministry of Health and Family Welfare propose to continue the programme within the resources available. The main thrust of the programme is directed towards augmentation of the existing cancer research and treatment programme, prevention of cancer through.